

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-274/ND/2018

In the matter of:

M/s. Ashutosh Steels Pvt. Ltd.

....Applicant

Vs.

M/s. Royal Pressing and Components Pvt. Ltd.

...Respondent

Under Section: 9 of IBC.

Order delivered on 23.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Abhishek Anand, Mr. Anant Pangi,
Mr. Aashish Khattar, Adv.

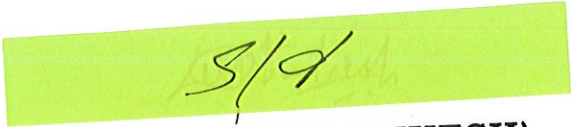
For the Respondent

: Mr. Anshul Chowdhary, Adv. for
Mr. Rohit Sharma, Adv.

ORDER

Learned counsel for the applicant and corporate debtor are present. The learned counsel for the applicant states that parties are at advanced stage of settlement and seeks adjournment, which the learned counsel for the corporate debtor agrees. Adjourned for two weeks. For further consideration on 09.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**